

Name of the Corporate Debtor: Peerless Fabrikkerne (India) Limited; Date of Commencement of CIRP: 29-03-2019; List of Creditors as on: 15-11-2019; Name of IP: Mr. Adesh Kumar Gupta; Last 5 digit of registration number: 11251

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	9197678	3	7186460	9.67		2011218		Annexure 4
5	Operational creditors (Workmen)	81	35127374	81	5309347	7.14		29818027		Annexure 5
6	Operational creditors (Employees)	26	33020983	26	9229994	12.42		23790989		Annexure 6
7	Operational creditors (Government Dues)	3	70464906	3	48591328	65.38				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	4007507	3	4007507	5.39		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		116	151818448	116	74324636	100.00		77493812		